

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3357
ANSWERED ON:15.12.2005
ABOLITION OF PRASAR BHARATI
Bhargav Shri Girdhari Lal

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has taken a decision to bring AIR and DD under the control of Government again by abolishing Prasar Bharati;
- (b) if so, the details thereof; and
- (c) if not, the steps taken by the Government for strengthening the autonomy of the Prasar Bharati?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a): No, Sir.

(b): Does not arise.

(c): Prasar Bharati enjoys autonomy under various provisions of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990. Besides, a committee has been appointed by the Government on 30th March, 2005 for suggesting a viable capital and financial structure for Prasar Bharati to strengthen its functioning.